

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DELCAM SOFTWARE (INDIA) PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	DELCAM SOFTWARE (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31/12/2002
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, PUNE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200PN2002PTC017548
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	11 F, 36/3-B, BUSINESS PLAZA, MUNDHWA ROAD, KOREGAON PARK ANNEX, KOREGAON PARK, PUNE MAHARASHTRA 411001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 SEPTEMBER 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038 Email: vasudevanacs@gmail.com Telephone No.+91-9944937063 0422-4216903 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 October 2019

Notice is hereby given that the DELCAM SOFTWARE (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on 24 September 2019.

The stakeholders of DELCAM SOFTWARE (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 23 October 2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Vasudevan Gopu
Liquidator
27 September 2019
Coimbatore


VASUDEVAN GOPU
Insolvency Professional
Reg. No: IBBI/IPA-002/IP-N00291/2017-18/10849